

ORISSA HIGH COURT

FILING REPORT AS ON :19/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008083/2023	SARITA BAGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /393 /2022 () //
2	BLAPL/0008084/2023	PRAJATNA KUMAR NANDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /393 /2023 () //
3	BLAPL/0008085/2023	SANGRAM SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /212 /2022 () //
4	BLAPL/0008086/2023	KUMUDINI @ PINKEY PATEL @ NAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /36 /2023 () //
5	BLAPL/0008087/2023	DEEPAK CHOUHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANHARPALI /27 /2023 () //
6	BLAPL/0008088/2023	UPENDRA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /16 /2016 () //
7	BLAPL/0008089/2023	KALINGA KESARI PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /451 /2022 () //
8	BLAPL/0008090/2023	MANMATH SWAIN @ BUNA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	MANCHESWAR P.S. /363 /2021 () //
9	BLAPL/0008091/2023	PRAMOD BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //
10	BLAPL/0008092/2023	SAROJ @ NETRANANDA BHARATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BINIKA /102 /2023 () //
11	BLAPL/0008093/2023	HEMRAJ VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //

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12	BLAPL/0008094/2023	JAGABANDHU SWAIN VS STATE OF ODISHA	DEBASNAN DAS VS	OLATPUR /4 /2023 () //
13	BLAPL/0008095/2023	D. MUNA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /21 /2018 () //
14	BLAPL/0008096/2023	KEDARA KHAMARI VS STATE OF ODISHA	BINAPANI PRADHAN VS	/ /0 () //
15	BLAPL/0008097/2023	BIBIKANTA SAHU @ BIBEKANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /50 /2023 () //
16	BLAPL/0008098/2023	FAKIR KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /195 /2022 () //
17	BLAPL/0008099/2023	SAULA MAJHI VS STATE OF ODISHA	ASHOK DAS VS	PADMAPUR /55 /2023 () //
18	BLAPL/0008100/2023	JYOTI RANJAN MISHRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	EOW,BHUBANESWAR /17 /2023 () //
19	BLAPL/0008101/2023	LAMBODAR @ LAMBODHAR YADAV VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //
20	BLAPL/0008102/2023	GHOUSE PASHA VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /87 /2023 () //
21	BLAPL/0008103/2023	RUKMAN @ RUKMANA @ BABA KUMBHAR VS STATE OF ODISHA	BIJAYA KUMAR ROURTRAY VS	PADAMPUR /139 /2023 () //
22	BLAPL/0008104/2023	AZAM BUX @ AZAM TAJ BUX VS STATE OF ODISHA	ANIRUDHA DAS VS	KHANDAGIRI P.S. /458 /2022 () //
23	BLAPL/0008105/2023	SUPRAVA SAMAL	SAPAN KUMAR LENKA	DHAULI PS /106 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008106/2023	GITA ROUT	SAPAN KUMAR LENKA	DHAULI PS /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008107/2023	RANJU @ RANJITA BEHERA	SAPAN KUMAR LENKA	DHAULI PS /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008108/2023	DURYADHAN JENA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008109/2023	DURYADHAN JENA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /172 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008110/2023	SUNDARSHAN @ SUDARSAN BOHIDAR	BHABANI SHANKAR DASPARIDA	BOLANGIR TOWN /508 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008111/2023	SHRABAN KUMAR MAHAKUD	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008112/2023	BABULA BERDALAI	ASHOK DAS	PADMAPUR /3 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008113/2023	SANJEEB MAJHI	RUDRA NARAYAN PARJA	BARGAON /23 /2015
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008114/2023	KANHU GAGAREI	BIJAYA KUMAR RAGADA	KHUNTUNI /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008115/2023	TUKUNA BEHERA	BIJAYA KUMAR RAGADA	DIGAPAHANDI /174 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008116/2023	CHITRASEN NAYAK @ SAHIL @ MAKARA	RAKESH KUMAR MALLICK	LINGARAJ P.S. /48 /2023
		VS	VS	()

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35	BLAPL/0008117/2023	STATE OF ODISHA MD. SOHIL ALLI HAQUE @ MD. SOALL ALI HUQUE VS	JAYANTA KUMAR MAJHI VS	// JAGATSINGPUR /851 /2022 ()
36	BLAPL/0008118/2023	STATE OF ODISHA BINOD YADAV VS	TARA PRASAD MOHAPATRA VS	// PURI TOWN /170 /2023 ()
37	BLAPL/0008119/2023	STATE OF ODISHA RABINDRA MOHANTA VS	TARA PRASAD MOHAPATRA VS	// THAKURMUNDA /36 /2023 ()
38	BLAPL/0008120/2023	STATE OF ODISHA GHANASHYAM KHATUA VS	SATYABRATA PANDA VS	// MANAMUNDA /4 /2023 ()
39	BLAPL/0008121/2023	STATE OF ODISHA GHANASHYAM KHATUA VS	SATYABRATA PANDA VS	// BOUDH /67 /2023 ()
40	BLAPL/0008122/2023	STATE OF ODISHA PRAMOD TRIPATHY VS	TARA PRASAD MOHAPATRA VS	// / /0 ()
41	BLAPL/0008123/2023	STATE OF ODISHA JANAKI KHUNTIA VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /14 /2020 ()
42	BLAPL/0008124/2023	STATE OF ODISHA SUJAN BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	// NAYAPALLI P.S. /202 /2023 ()
43	BLAPL/0008125/2023	STATE OF ODISHA BHIMA PODIAMI VS	BHOLANATH SAHA VS	// KALIMELA /119 /2023 ()
44	BLAPL/0008126/2023	STATE OF ODISHA BALESTAR NAG VS	SK. ZAFARULLA VS	// / /0 ()
45	BLAPL/0008127/2023	STATE OF ODISHA SAROJ KUMAR PANDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// EOW,BHUBANESWAR /9 /2023 () //

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46	BLAPL/0008128/2023	SUBHAM KUMAR SAHU @ ROSHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /21 /2023 () //
47	BLAPL/0008129/2023	BHASKAR PRADHAN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /267 /2023 () //
48	BLAPL/0008130/2023	ANANDA CHANDRA SWAIN @ ANA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	RANPUR /149 /2023 () //
49	BLAPL/0008131/2023	PRANAB KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
50	BLAPL/0008132/2023	KULDEEP SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	SONEPUR /41 /2018 () //
51	BLAPL/0008133/2023	SANTOSH DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /298 /2022 () //
52	BLAPL/0008134/2023	BIREN PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KISINDA /17 /2023 () //
53	BLAPL/0008135/2023	JITU MOHANTY VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	LAXMISAGAR P.S. /184 /2023 () //
54	BLAPL/0008136/2023	TUKUNA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /230 /2023 () //
55	BLAPL/0008137/2023	SIBARAM MOHANTY VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	ASKA /371 /2023 () //
56	BLAPL/0008138/2023	SARFARAJ @ TINKU KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /139 /2023 () //
57	BLAPL/0008139/2023	RUPAK NAYAK	AKSHAYA KUMAR SAHOO	BALUGAON P.S. /24 /2015

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008140/2023	BIJU JARIKA	PRAVASH CHANDRA JENA	KHUNTUNI /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008141/2023	SAGAR MAHALIK @ CHANDU	KULDEEP MOHANTY	BALASORE TOWN /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008142/2023	PRASANNA BHOI	BIBHUTI BHUSAN PANDA	GOCHHAPADA /31 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008143/2023	ANIL SAHU	SASMITA NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008144/2023	JITU NAYAK @ NILANCHAL NAYAK @ NAIK	JYOTIRMAYA SAHOO	DHARAKOT PS /249 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008145/2023	PRADEEP KUMAR PATRA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008146/2023	SIBA PRASAD BISOI @ RABI	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008147/2023	JAYANTI DASH	SUJATA JENA	DHAULI PS /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008148/2023	RITIK SHAW	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008149/2023	PRABHASINI DIGAL	ASHOK SAHOO	TOMANDO /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008150/2023	HADU @ GUNDICHA @ PRADIPA SAHU	BISWAJIT RANJAN TRIPATHY	KANTAMAL /109 /2021
		VS	VS	()

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69	BLAPL/0008151/2023	STATE OF ODISHA NIRANJAN SAHOO VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /25 /2019 ()
70	BLAPL/0008152/2023	STATE OF ODISHA SK. JAFAR @ BONTY VS	NALINI KANTA SAHOO VS	// BAISINGA /243 /2023 ()
71	BLAPL/0008153/2023	STATE OF ODISHA AJAYA KUMAR BARIK VS	BHARAT JALLI VS	// BURLA /711 /2020 ()
72	BLAPL/0008154/2023	STATE OF ODISHA TAPAN BARIK VS	BIBEKANANDA MAHAPATRA VS	// TOMKA /88 /2023 ()
73	BLAPL/0008155/2023	STATE OF ODISHA KAILASH SINGH VS	BHARAT BHUSAN ROUSTRAY VS	// MANAMUNDA /4 /2023 ()
74	BLAPL/0008156/2023	STATE OF ODISHA SUBAL @ SUBASH CHANDRA PRADHAN VS	REBATILATA PANDA VS	// KHANDAPARA /47 /2022 ()
75	BLAPL/0008157/2023	STATE OF ODISHA RIKAN @ ANANTA KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /124 /2023 ()
76	BLAPL/0008158/2023	STATE OF ODISHA BABUL BEHERA VS	BIJAY KUMAR BEHERA VS	// / /0 ()
77	BLAPL/0008159/2023	STATE OF ODISHA RAJKISHORE SAHOO VS	GOUTAM CHARAN ROUT VS	// NIALI /169 /2023 ()
78	BLAPL/0008160/2023	STATE OF ODISHA AKSHAYA KUMAR MOHAPATRA VS	JITENDRA SAMANTARAY VS	// BAGHAMARI /100 /2023 ()
79	BLAPL/0008161/2023	STATE OF ODISHA KUNA @ LAXMI NARAYANA PAIKRAY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// ASKA /350 /2021 () //

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80	BLAPL/0008162/2023	SRADHAKAR KANHAR VS STATE OF ODISHA	PRAHALLADA SAHU VS	//0 () //
81	BLAPL/0008163/2023	GOPAL KHUNTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /14 /2020 () //
82	BLAPL/0008164/2023	AJAY SINGH @ AJAY SING VS STATE OF ODISHA	UDIT RANJAN JENA VS	SORO /35 /2023 () //
83	CMAPL/0000506/2023	JOTSHNAMAYI PANI VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ORISSA	SARAT KUMAR ACHARYA VS	// () //
84	CMAPL/0000507/2023	GOURAHARI PANDA VS STATE OF ODISHA	SUBASH CHNDRA ACHARYA VS	// () //
85	CMAPL/0000508/2023	ATMARAM BARIK VS STATE OF ODISHA	ADV. VS	// () //
86	CMP/0000786/2023	DAYANIDHI DAS VS PRADEEP KUMAR DAS	J.K.MISHRA (2) VS	// () //
87	CMP/0000787/2023	PRAVEEN CHANDRA BHANJDEO VS PRATIVA MANJARI DEVI	BIBEKANANDA BHUYAN VS	// () //
88	CMP/0000788/2023	PRABHABATI PRADHAN VS KAMAL KUMAR AGRAWAL	AMIT PRASAD BOSE VS	// () //
89	CMP/0000789/2023	KAPILESWAR NAHAKA VS POOJA BIJAYA KALYANI MISHRA	AMIT KUMAR NATH VS	// () //
90	CMP/0000790/2023	SURENDRANATH SAHOO VS SABITA SUKLA	SAIBRATA RATH VS	// () //
91	CONTC/0004923/2023	SMITA SATAPATHY	PRASANTA KUMAR MISHRA	//

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		VS	VS	0
92	CONTC/0004924/2023	MANORANJAN MISRA, ENGINR. IN CHIEF (CIVIL), ODISHA	ADV	//
		KARTIK CHANDRA BISWAL	ADV	//
		VS	VS	0
93	CONTC/0004925/2023	JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA	PRANAB KUMAR SAMANTRAY	//
		DUSMANTA KUMAR NAYAK	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
94	CONTC/0004926/2023	ANU GARG, I.A.S.	ADV	//
		PRAFULLA KUMAR SATAPATHY	ADV	//
		VS	VS	0
95	CONTC/0004927/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	ADV	//
		AMULYA CHARAN MALLIK	ADV	//
		VS	VS	0
96	CONTC/0004928/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	ADV	//
		MITARANI ROUT	ADV	//
		VS	VS	0
97	CONTC/0004929/2023	ASWATHY S., I.A.S.	ADV	//
		RAMESH CHANDRA DASH	ADV	//
		VS	VS	0
98	CONTC/0004930/2023	ASWATHY S, I.A.S.	ADV	//
		AJIT KUMAR RAY	ADV	//
		VS	VS	0
99	CONTC/0004931/2023	PRADEEP KUMAR PATNAIK, SUPDT., EXCISE, BBSR, KHORDHA	ADV	//
		SUSANTA MOHAPATRA	ADV	//
		VS	VS	0
100	CONTC/0004932/2023	PARUL PATAWARI, COLLECTOR CUM VICE CHAIRMAN PARADIP DEVELOPMENT AUTHORITY	ADV.	//
		BISHNU PRIYA MISHRA	ADV.	//
		VS	VS	0
101	CONTC/0004933/2023	AWASTHY S., IAS	adv.	//
		AMBARISH DAS	adv.	//
		VS	VS	0
102	CONTC/0004934/2023	ASWATHY S., I.A.S.	ADV.	//
		RAJESH KUMAR PUTY	ADV.	//
		VS	VS	0

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		ANU GARG, I.A.S.		//
103	CONTC/0004935/2023	PEDAPENKI SESIKANTH @ P.SESIKANTH	adv.	//
		VS	VS	0
		KEKDARNATH BHOI		//
104	CONTC/0004936/2023	RAMESH CHANDRA SWAIN	adv.	//
		VS	VS	0
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//
105	CONTC/0004937/2023	SANTOSH KUMAR LENKA	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
106	CONTC/0004938/2023	M/S OMM SHREE TRANSPORT, JAGATSINGHPUR	ADV.	//
		VS	VS	0
		NRUSINGH CHARAN SETHI, G.M., INDIAN OIL CORPN. LTD.		//
107	CONTC/0004939/2023	ABANI KUMAR SAHOO	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
108	CONTC/0004940/2023	SITARAM AGRAWAL	ADV.	//
		VS	VS	0
		SANJAY KUMAR SINGH, PRINCIPAL SECY. TO GOVT., R.D. DEPT.		//
109	CONTC/0004941/2023	RAJENDRA NARAYAN PANDA	HARIPAD MOHANTY	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S.		//
110	CONTC/0004942/2023	BHABESH CHANDRA MOHAPATRA	ADV	//
		VS	VS	0
		S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.		//
111	CONTC/0004943/2023	LOBAN KHAN	ADV	//
		VS	VS	0
		S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.		//
112	CONTC/0004944/2023	JOGENDRA BEHERA	ADV	//
		VS	VS	0
		S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.		//
113	CONTC/0004945/2023	NIRANJAN PANDA	ADV	//
		VS	VS	0
		S.ASWASTHY, COMMNR CUM SECY., S AND ME DEPT.		//

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114	CONTC/0004946/2023	ARJUN CHARAN PAIKARAY VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
115	CONTC/0004947/2023	PRATIMA NAYAK VS HARIHAR DALEI, BLOCK EDUCATION OFFICER, PATTAMUNDAI	ADV VS	// 0 //
116	CONTC/0004948/2023	TULASI BEHERA VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
117	CONTC/0004949/2023	SARASWATI BEHERA VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
118	CONTC/0004950/2023	SHANTANU KUMAR DAGARA VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
119	CONTC/0004951/2023	NIMAIN CHARAN NAYAK VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
120	CONTC/0004952/2023	PRAVAKAR ROUT VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
121	CONTC/0004953/2023	ABHIMANYU SUTAR VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
122	CONTC/0004954/2023	KALAKANHU PARIDA VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK	ADV. VS	// 0 //
123	CONTC/0004955/2023	TRILOCHAN SAHOO VS DR. MANAS RANJAN BHOI, TAHASILDAR, SADAR CUTTACK	ADV. VS	// 0 //
124	CONTC/0004956/2023	PRAVAKAR SWAIN VS SANDHYANJALI MAJHI, OAS (SB)	AKSHAYA KUMAR PANDEY VS	// 0 //
125	CONTC/0004957/2023	MINATI DAS	ADV.	//

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		VS	VS	0
126	CONTC/0004958/2023	PRADEEP KUMAR JENA, IAS TULASI SOREN	ADV.	//
		VS	VS	0
127	CONTC/0004959/2023	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDU., HEADS OF DEPT. BUILDING, BBSR SURESH CHANDRA PATRA	ADV.	//
		VS	VS	0
128	CONTC/0004960/2023	DEBI PRASAD ACHARYA, TAHASILDAR, AUL, KENDRAPARA ANAMA CHARAN NAYAK	ADV.	//
		VS	VS	0
129	CONTC/0004961/2023	ARVIND AGRAWAL, IAS MADHAB ROUL	ADV.	//
		VS	VS	0
130	CONTC/0004962/2023	BHABANI SANKAR CHAINI, IAS RASMITA DASH	ADV.	//
		VS	VS	0
131	CONTC/0004963/2023	G. MATHI VATHANAN, IAS SUBHASH CHANDRA MOHANTA	ADV.	//
		VS	VS	0
132	CONTC/0004964/2023	DR. NIRANJAN MISHRA, DIRECTOR, PUBLIC HEALTH, HEADS OF DEPT. BUILDING, BBSR LAXMIDHAR BAL	SURENDRA PRASAD BARIK	//
		VS	VS	0
133	CONTC/0004965/2023	SAUBHAGYA RANJAN PANDA KALANDI CHARAN SATAPATHY	ADV.	//
		VS	VS	0
134	CONTC/0004966/2023	ASWATHY S., IAS DR. MAHAMMED YAMIN	ADV.	//
		VS	VS	0
135	CONTC/0004967/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDU., HEADS OF DEPT. BUILDING, BBSR NABA KISHOR JOSHI	ADV.	//
		VS	VS	0
136	CONTC/0004968/2023	ASWATHY S., IAS SUDHAKAR TRIPATHY	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004969/2023	SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, CUTTACK M/S APOLLO CLINIC SPECIMENS HOLDINGS LTD., GANJAM VS	VS	// // ()
138	CONTC/0004970/2023	DR. UMASHANKAR MISHRA, CHIEF DISTRICT MEDICAL OFFICER (CDMO), GANJAM JUDHISTHIR ROUL VS	ADV. VS	// // ()
139	CONTR/0000037/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. KHUSHBU ANKIT SHAH VS	ADV. VS	// / /0 ()
140	CRLA/0000784/2023	SUPERINTENDENT OF POLICE, JAJPUR KANHA PANDA @ DEBI PRASAD PANDA VS	JAYANTA KUMAR BAL VS	// KHALLIKOTE /266 /2020 ()
141	CRLA/0000785/2023	STATE OF ODISHA BABULA @ MAHENDRA KUMAR SINGH VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /468 /2023 ()
142	CRLA/0000786/2023	STATE OF ODISHA ANAM @ DEBASHIS JENA VS	BISWARANJAN DALAI VS	// BASTA /51 /2013 ()
143	CRLA/0000787/2023	STATE OF ODISHA PRAKASH CHANDRA MOHANTY VS	AMULYA RATNA PANDA VS	// VIGILANCE PS (BERHAMPUR) /19 /1998 ()
144	CRLA/0000788/2023	STATE OF ODISHA(VIG.) CHANDAN KUMAR NAYAK VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /156 /2023 ()
145	CRLA/0000789/2023	STATE OF ODISHA GOUDA PRADHAN VS	ANUPAM DASH VS	// KODALA /79 /2021 ()
146	CRLMA/0000256/2023	STATE OF ODISHA PRABODH KU.SAHOO VS	ADV. VS	// BEGUNIA P.S. /29 /2017 ()
147	CRLMA/0000257/2023	STATE OF ODISHA MONALISHA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// MAHILA PS,SEC-3,ROURKELA /16 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMA/0000258/2023	JAYA @ JAYDEV BEHERA VS STATE OF ODIHSA	PRAVASH CHANDRA JENA VS	NAYAPALLI P.S. /99 /2022 () //
149	CRLMC/0003125/2023	PRAVAS KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /654 /2022 () //
150	CRLMC/0003126/2023	JAJATI KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	DHUSURI /57 /2018 () //
151	CRLMC/0003127/2023	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BERHAMPUR TOWN /283 /2022 () //
152	CRLMC/0003128/2023	SAUBHAGYA RANJAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /250 /2023 () //
153	CRLMC/0003129/2023	KESABA BEHERA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	NAYAPALLI P.S. /66 /2015 () //
154	CRLMC/0003130/2023	SANTOSH PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	NYOTIRMAYA SAHOO VS	NUAGAM (DIGAPAHANDI) /199 /2023 () //
155	CRLMC/0003131/2023	DINESH ALLA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	KONARK /30 /2021 () //
156	CRLMC/0003132/2023	RAJESH KUMAR MAHAPATRA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JUJUMURA /16 /2023 () //
157	CRLMC/0003133/2023	SANTU KUMUTI@SANTOSH SENAPATI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	AIR FIELD P.S. /84 /2016 () //
158	CRLMC/0003134/2023	SRIDHAR KIRAN KUMBHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /117 /2019 () //
159	CRLMC/0003135/2023	BHABANI SANKAR PARIRAY	BHAGABAT PRASAD RATH	BADAGODA P.S. /233 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0003136/2023	HEMANTA KUMAR TRIPATHY	GOKULANANDA MOHAPATRA	CUTTACK VIGILANCE /28 /2004
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
161	CRLMC/0003137/2023	HEMANTA KUMAR TRIPATHY	GOKULANANDA MOHAPATRA	CUTTACK VIGILANCE /45 /2009
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
162	CRLMC/0003138/2023	PRADEEP KUMAR ROUTA	REBATI LATA PANDA	BAIDYANATHPUR /354 /2013
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0003139/2023	SANJAY KUMAR SAMAL @ SANJAY SAMAL	SOUMENDRA PATTANAİK	ROURKELA VIGILANCE /19 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
164	CRLMP/0001425/2023	SATYABHAMA MISHRA	CHANDAN SAMANTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001426/2023	NIHAR RANJAN SAHOO	SURAJ KUMAR NAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001427/2023	MOHAMMAD QUAIS	MIHIR KANTA RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001428/2023	SURYAKANTA SUNDARAY	PRADYUMNA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0001429/2023	JAGATJYOTI MOHANTY	K.C.RAJGURU MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0001430/2023	PRABHODATTA SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001431/2023	MURALIDHARA MAHABHOI	SIDHARTHA MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001432/2023	STATE OF ODISHA BIKASH MOHANTY VS	BYOMAKESH TRIPATHY VS	// /0 ()
172	CRLMP/0001433/2023	STATE OF ODISHA RAM PRASAD MEHER VS	SANTOSH KUMAR BEHERA VS	// /0 ()
173	CRLMP/0001434/2023	STATE OF ODISHA SUCHISMITA MOHAPATRA VS	BIGYAN KUMAR SHARMA VS	// /0 ()
174	CRLMP/0001435/2023	MANMATH KUMAR ROUSTRAY DALI NAIK VS	DAITARI PRADHAN VS	// /0 ()
175	CRLMP/0001436/2023	STATE OF ODISHA ANJAN KUMAR ROUT VS	SANJAY KUMAR BEHERA VS	// /0 ()
176	CRLMP/0001437/2023	STATE OF ODISHA SANJAY KUMAR RAM VS	NITYANANDA MOHAPATRA VS	// /0 ()
177	CRLREF/0000001/2023	STATE OF ODISHA PR VS STA	HJG VS	// /0 ()
178	CRLREV/0000371/2023	BIKRAMANANDA MOHANTY VS RANJITA DAS	AVIMANYU ROUL VS	// /0 ()
179	CRLREV/0000372/2023	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// /0 ()
180	CRLREV/0000373/2023	ANADI SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// /0 ()
181	EXP/0000004/2023	ANNAPURNA NAYAK@DASH VS DILLIP KUMAR DASH	SUBASH CHANDRA ACHARYA VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	FAO/0000323/2023	STATE OF ODISHA VS SUBODHA KUMAR JAGADEV	TARUN PATNAIK,A.G.A VS	// 0 //
183	FAO/0000324/2023	DURGA PRASANNA MISHRA VS STATE OF ODISHA (OPID)	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
184	MACA/0000707/2023	SIBA PRASAD SARANGI VS PRAVATI NALINI NAYAK	KARUNAKAR DAS VS	// 0 //
185	MATA/0000227/2023	JYOTIRANJAN PANDA VS NIBEDITA PANDA	SANTOSH KUMAR DWIVEDY VS	// 0 //
186	RPFAM/0000216/2023	LITAN KUMAR JETHI VS LUIISH GARNAYAK	HRUDANANDA MOHAPATRA VS	// 0 //
187	RPFAM/0000217/2023	BIDYADHAR SAMANTARAY VS PADMINI RANJIT	AMITAV TRIPATHY VS	// 0 //
188	RPFAM/0000218/2023	SUSHIL KUMAR KHATUA VS STATE OF ODISHA	BIBHUTI SATAPATHY VS	// 0 //
189	RSA/0000303/2023	SURYAKANTI NAIK @ PATEL VS ASWINI KUMAR NAIK	MAHESWAR MOHANTY VS	// 0 //
190	RSA/0000304/2023	SANJAY KUMAR MAHANTA VS SWARNALATA MAHANTA	SOUMYA MISHRA VS	// 0 //
191	RSA/0000305/2023	SURYAKANTI NAIK @ PATEL VS ASWINI KUMAR NAIK	MAHESWAR MOHANTY VS	// 0 //
192	RSA/0000306/2023	SURYAKANTI NAIK @ PATEL VS ASWINI KUMAR NAIK	MAHESWAR MOHANTY VS	// 0 //
193	RSA/0000307/2023	SUBARNA KHARSEL	PRASANTA KUMAR SATPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RSA/0000308/2023	SUKANTI KHANDA SUBARNA KHARSEL	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
195	RSA/0000309/2023	MANBHANGI KALSER ANANTA GADISHYAM	T.PANIGRAHI	//
		VS	VS	0
196	RSA/0000310/2023	LEKON INFRASTRUCTURE PVT. LTD. SUVANKAR ROY @ NEIL	CHITRA PADHI	//
		VS	VS	0
197	RVWPET/0000306/2023	SMITARANI SINHA @ CHUMKI DOKI SRIRAMULU	SUBHADUTTA ROUTRAY	//
		VS	VS	0
198	TRP(C)/0000228/2023	COMMNR. OF CENTRAL EXCISE AND CUSTOMS, BBSR SUBHASRI @ SUBHASREE PATTNAIK	MAHES DAS	//
		VS	VS	0
199	TRP(C)/0000229/2023	JYOTIRANJAN PRADHAN JITENDRA TIWARI	PRAVAT KUMAR NAYAK	//
		VS	VS	0
200	TRP(C)/0000230/2023	KIRAN SHARMA SUCHISMITA MISHRA	PUSPAMITRA MOHAPATRA	//
		VS	VS	0
201	WA/0001642/2023	DR. SUDHIR KUMAR SAHU STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
202	WA/0001643/2023	NIKUNJA KISHORE MOHANTY STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
203	WA/0001644/2023	RANJAN KUMAR NAYAK STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
204	WA/0001645/2023	PITABAS PRADHAN STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001646/2023	SK. MARUF STATE OF ODISHA VS HRUSHIKESH MAHANTA	TARUN PATNAIK,A.G.A VS	// // 0 //
206	WA/0001647/2023	STATE OF ODISHA VS PADMALAVA KHADIA	TARUN PATNAIK,A.G.A VS	// 0 //
207	WA/0001648/2023	STATE OF ODISHA VS GUNAMANI BEHERA	TARUN PATNAIK,A.G.A VS	// 0 //
208	WA/0001649/2023	STATE OF ODISHA VS RABINDRA KUMAR SAMAL	TARUN PATNAIK,A.G.A VS	// 0 //
209	WA/0001650/2023	STATE OF ODISHA VS DR. FIRDOS ARA BEGUM	TARUN PATNAIK, A.G.A. VS	// 0 //
210	WA/0001651/2023	STATE OF ODISHA VS KISHORE CHANDRA MAHAPATRA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
211	WA/0001652/2023	ABHAYA KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR ROUTHAY VS	// 0 //
212	WA/0001653/2023	STATE OF ODISHA VS KUBERA SAHOO	TARUN PATNAIK, A.G.A. VS	// 0 //
213	WA/0001654/2023	STATE OF ODISHA VS TRAILOKYARANJAN DASH	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
214	WA/0001655/2023	RAJ KISHOR PRUSTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
215	WA/0001656/2023	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR VS JATIN KUMAR BARIK	BIBUDHENDRA DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001657/2023	STATE OF ODISHA VS GOPINATH GIRI	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
217	WA/0001658/2023	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR VS DILLIP KUMAR MAJHI	BIBUDHENDRA DASH VS	// 0 //
218	WA/0001659/2023	STATE OF ODISHA VS AMULYA PRADHAN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
219	WA/0001660/2023	STATE OF ODISHA VS SOUMYA RANJAN HEMBRAM	SONAK MISHRA, A.G.A. VS	// 0 //
220	WA/0001661/2023	RAJANI KANTA SETHI VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
221	WA/0001662/2023	DR.SAUMYAKANTA MOHANTY VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
222	WA/0001663/2023	STATE OF ODISHA VS RAM CHANDRA BEHERA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
223	WP(C)0022718/2023	SUPRIYA SAHU VS STATE OF ODISHA	JAYANT KUMAR BAL VS	// 0 //
224	WP(C)0022719/2023	KARIM BUX VS AUTHORIZED OFFICER, INDIAN BANK, CUTTACK	RAMESH CHANDRA OJHA VS	// 0 //
225	WP(C)0022720/2023	PRAMOD KUMAR SAMANTARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
226	WP(C)0022721/2023	UMA PRASAD MISHRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
227	WP(C)0022722/2023	BIBHISAN MEHER	TANMAY MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0022723/2023	RAGHUNATH PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0022724/2023	HIMADRI CHARAN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0022725/2023	LALITA MEHER	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0022726/2023	MANOJ KUMAR JENA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0022727/2023	RAJENDRA KUMAR MAHAPATRA	DEEPAK KUMAR PANI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0022728/2023	SAURAV KUMAR PATRA	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0022729/2023	ANNAPURNA SAHU	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0022730/2023	BIDU BHOI	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0022731/2023	RAJESH KUMAR MISHRA	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0022732/2023	SURESH CHANDRA NANDA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0022733/2023	ASHISH JAISWAL	SANJIB SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022734/2023	STATE OF ODISHA RUPAKANTI BIBHAR VS	PADMANAV BHUTIA VS	// // ()
240	WP(C)/0022735/2023	STATE OF ODISHA ASISHA SUVADARSAN MOHANTY VS	GOPINATH SETHI VS	// // ()
241	WP(C)/0022736/2023	STATE OF ODISHA NILGIRI MAHILA SHG MAHASANGHA, BALASORE VS	AMITAV DAS VS	// // ()
242	WP(C)/0022737/2023	STATE OF ODISHA SNEHALATA MISHRA VS	BIJAYA KUMAR BEHERA I VS	// // ()
243	WP(C)/0022738/2023	STATE OF ODISHA SATYABRATA PANDA VS	PRASANTA KUMAR NAYAK VS	// // ()
244	WP(C)/0022739/2023	STATE OF ODISHA MADHURI RAM VS	BISWAJIT MOHAPATRA VS	// // ()
245	WP(C)/0022740/2023	STATE OF ODISHA STATE OF ODISHA VS	SHAKTI PRASAD PANDA,A.G.A VS	// // ()
246	WP(C)/0022741/2023	PARAMANANDA SWAIN MOHAMMED ZAHEERUDDIN VS	IQBAL SHABIYA VS	// // ()
247	WP(C)/0022742/2023	STATE OF ODISHA M/S SANJULATA KOTHIA, MALKANGIRI VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
248	WP(C)/0022743/2023	ADDL. COMMNR. OF STATE TAX APPEAL, BERHAMPUR LAXMI NARAYAN JAIN VS	SUKANTA KUMAR DALAI VS	// // ()
249	WP(C)/0022744/2023	STATE OF ODISHA SURENDRA SETHI VS	JAYAKRISHNA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0022745/2023	BISAKHA KUSUM VS DISTRICT COLLECTOR, SUNDARGARH	SUBHRANSU THAKUR VS	// 0 //
251	WP(C)/0022746/2023	EKADASI PRADHAN VS TAHASILDAR, BADAMBA , CUTTACK	RAMESH KUMAR SAHU VS	// 0 //
252	WP(C)/0022747/2023	SURUBALI ORAM VS DISTRICT COLLECTOR, JHARSUGUDA	SUBHRANSU THAKUR VS	// 0 //
253	WP(C)/0022748/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
254	WP(C)/0022749/2023	NARENDRA KAR VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
255	WP(C)/0022750/2023	SUDAM KAMILA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
256	WP(C)/0022751/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
257	WP(C)/0022752/2023	NARAHARI DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
258	WP(C)/0022753/2023	NRUSINGHA CHARAN BISWAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
259	WP(C)/0022754/2023	SANJUKTA RATH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
260	WP(C)/0022755/2023	RUSENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
261	WP(C)/0022756/2023	PRASANTA KUMAR BISWAL	BANSHIDHAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022757/2023	BIPIN BIHARI MUDULI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0022758/2023	ABHIMANYU RAYAGURU	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0022759/2023	KSHYANA PRAVA DAS	DEBASISH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0022760/2023	MAHAKALI ISPAT PVT. LTD., ROURKELA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
266	WP(C)/0022761/2023	RAJESH KUMAR SAHOO	DEBASISH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022762/2023	SARAT CHANDRA THAMB	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022763/2023	PRASANTA KUMAR NANDA	DEBASISH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0022764/2023	SUNIL KUMAR PRADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		CHIEF MD, MAHANADI COALFIELD LTD., SAMBALPUR		//
270	WP(C)/0022765/2023	ANNAPURNA NURSING HOME, CUTTACK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0022766/2023	HARIHAR HARIJAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022767/2023	SUDHANSU SEKHAR NAYAK	ASIT KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022768/2023	THE COMMNR. OF CT AND GST, ODISHA SARAT CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()
274	WP(C)/0022769/2023	M/S SAHU CONSTRUCTIONS, RAYAGADA VS THE COMMNR., CT AND GST, ODISHA, CUTTACK	KANANBALA ROY CHOUDHURY VS	// ()
275	WP(C)/0022770/2023	RANKANIDHI BALIARSINGH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()
276	WP(C)/0022771/2023	M/S. DHANSHREE SMELTERS, CUTTACK VS THE COMMNR. OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// ()
277	WP(C)/0022772/2023	GANESH PRASAD SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// ()
278	WP(C)/0022773/2023	RASHMI RANJAN SINGH VS STATE OF ODISHA	M/S.SANTOSH KUMAR MOHANTY, M.S.BEHERA RAMDAS ACHARY VS	// // ()
279	WP(C)/0022774/2023	BRG IRON AND STEEL MAZDOOR SANGH VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// // ()
280	WP(C)/0022775/2023	PRADIP KUMAR SINGH VS MANAGER, O AND A, CUTTACK CENTRAL CO OPERATIVE BANK LTD., CUTTACK	SUSHANTA KUMAR MISHRA VS	// // ()
281	WP(C)/0022776/2023	HEMANTA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
282	WP(C)/0022777/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
283	WP(C)/0022778/2023	KHIROD KUMAR PATRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022779/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
285	WP(C)/0022780/2023	LILUP KUMAR SETHY VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
286	WP(C)/0022781/2023	PRIYAMBADA CHAND VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
287	WP(C)/0022782/2023	MANORANJAN SAHOO VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
288	WP(C)/0022783/2023	PRAVAT BHANU MUDULI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
289	WP(C)/0022784/2023	SULOCHANA SAMAL VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
290	WP(C)/0022785/2023	KAMAL LOCHAN TALAB VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
291	WP(C)/0022786/2023	THE DIVISIONAL MANAGER,M/S. ODISHA FOREST DEVELOPMENT CORPORATION, VS REGIONAL LABOUR COMMNR (CENTRAL) BBSR	BBSR VS	// 0 //
292	WP(C)/0022787/2023	JITENDRA SWAIN VS THE STATE TRANSPORT AUTHORITY, CTC	AMIYA KUMAR TARAI VS	// 0 //
293	WP(C)/0022788/2023	BHAGIRATHI PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
294	WP(C)/0022789/2023	GANGADHAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
295	WP(C)/0022790/2023	M/S R.S.OIL INDUSTRIES, WEST BENGAL	SANTOSH KUMAR DWIVEDY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022791/2023	PRATAP KUMAR SAMANTASINGHAR	SUBODH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0022792/2023	MANOHAR SA	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0022793/2023	DR. USHA M SAHU	ANKITA MUKHERJI	//
		VS	VS	0
		NATIONAL ALUMINIUM COMPANY LTD., BBSR		//
299	WP(C)/0022794/2023	SANTOSH KUMAR PAIK	TARUNKANTA PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0022795/2023	JAGADISH PATRO	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0022796/2023	SHRABANI SAHOO	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022797/2023	DR. JENEETA BAA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0022798/2023	PRAMOD KUMAR SAHOO	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0022799/2023	CHAMARA JHANKAR@JHANAKARA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0022800/2023	PRAVAKAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0022801/2023	AJAYA KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022802/2023	STATE OF ODISHA BISWABANDHU GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0022803/2023	STATE OF ODISHA DAITYARI DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0022804/2023	STATE OF ODISHA ACHYUTA NANDA SAHOO VS	KARUNAKARA NAYAK VS	// // ()
310	WP(C)/0022805/2023	STATE OF ODISHA BIJAYA RAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0022806/2023	STATE OF ODISHA MAHESWAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0022807/2023	STATE OF ODISHA MAHAMAYA NANDI VS	BALARAM BEHERA VS	// // ()
313	WP(C)/0022808/2023	STATE OF ODISHA BHAGABATA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0022809/2023	STATE OF ODISHA UMESH CHANDRA BINDHANI VS	HIMANSHU SEKHAR PANDA VS	// // ()
315	WP(C)/0022810/2023	STATE OF ODISHA BIKARTAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0022811/2023	STATE OF ODISHA PUSPALATA PARHI VS	PRASANTA KUMAR MOHANTY VS	// // ()
317	WP(C)/0022812/2023	STATE OF ODISHA PITAMBAR MALLICK VS STATE OF ODISHA	JAYANANDA JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022813/2023	GAGONO KUMAR BEHRA VS UNION OF INDIA	BIDYADHAR PRADHAN VS	// 0 //
319	WP(C)/0022814/2023	SANJUKTA HOTA VS ADDITIONAL COMMISSIONER OF CONSOLIDATION AND SETTLEMENT, SAMBALPUR	AMITABH PRADHAN VS	// 0 //
320	WP(C)/0022815/2023	PARBATI SAHOO @ BEHERA VS GENERAL MANAGER HRD, BBSR	GOPINATH MISHRA VS	// 0 //
321	WP(C)/0022816/2023	BIJAYA KUMAR SAHOO VS CHAIRMAN CUM M.D., UCO BANK, KOLKATA	ULLASH CHANDRA MOHANTY VS	// 0 //
322	WP(C)/0022817/2023	M/S. KIRAN MOTORS, NABARANGPUR VS ADDL. COMMNRS. OF CT AND GST(APPEAL), BERHAMPUR RANGE, GANJAM	ADHIRAJ MOHANTY VS	// 0 //
323	WP(C)/0022818/2023	M/S MAHAVIR FERRO ALLOYS PVT. LTD., ROURKELA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
324	WP(C)/0022819/2023	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
325	WP(C)/0022820/2023	M/S SWASTIK ISPAT PVT. LTD., SUNDARGARH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
326	WP(C)/0022821/2023	SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
327	WP(C)/0022822/2023	MADHUSUDAN SAHOO VS THE COLLECTOR, JAJPUR	TRILOCHAN DASH VS	// 0 //
328	WP(C)/0022823/2023	SHYAM SUNDAR BARIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
329	WP(C)/0022824/2023	M/S PADMA SILK PALACE, GANJAM	TUNA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0022825/2023	CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF BARODA, GANJAM LOPAMUDRA PATTNAYAK	SUBAS CHANDRA DAS	//
		VS	VS	0
331	WP(C)/0022826/2023	STATE OF ODISHA LAXMIDHAR DAS	TRILOCHAN DASH	//
		VS	VS	0
332	WP(C)/0022827/2023	COLLECTOR, JAJPUR BASANTI JENA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
333	WP(C)/0022828/2023	COLLECTOR, CUTTACK PDIMT GLOBAL HSE ACADEMY, BBSR	SATYA PRAKASH NATH	//
		VS	VS	0
334	WP(C)/0022829/2023	STATE OF ODISHA LAXMAN BACHHA	ALOK KUMAR DAS	//
		VS	VS	0
335	WP(C)/0022830/2023	STATE OF ODISHA DHIREN KUMAR PANI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
336	WP(C)/0022831/2023	BANKING OMBUDSMAN, RBI, BBSR MINATI RATH	BIMBISAR DASH	//
		VS	VS	0
337	WP(C)/0022832/2023	UTKAL GRAMEEN BANK, BOLANGIR ALEKH CHANDRA JENA	PABITRA KUMAR BEHERA	//
		VS	VS	0
338	WP(C)/0022833/2023	STATE OF ODISHA NIRANJAN ARAKHA	SRIDHAR RATH	//
		VS	VS	0
339	WP(C)/0022834/2023	STATE OF ODISHA DIPTIREKHA BEHERA	SISIR DAS	//
		VS	VS	0
340	WP(C)/0022835/2023	STATE OF ODISHA M/S. VARSHA CONSTRUCTION, CHHATISHGARH	AVIJIT PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022836/2023	ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD., BBSR RATHA MEHER VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// // 0 //
342	WP(C)/0022837/2023	TAMANAMPUDI SRINIVAS REDDY VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
343	WP(C)/0022838/2023	SHUBHAM SAO VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
344	WP(C)/0022839/2023	MANJAY KUMAR VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
345	WP(C)/0022840/2023	OM PRAKASH SAHA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
346	WP(C)/0022841/2023	LATA SWAIN VS THE COLLECTOR, CUTTACK	BHARAT JALLI VS	// 0 //
347	WP(C)/0022842/2023	RAVINDRA KUMAR VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
348	WP(C)/0022843/2023	PABITRA SWAIN VS COMMNR. OF CT AND GST, ODISHA, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
349	WP(C)/0022844/2023	SUBASH CHANDRA SUBUDHI VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
350	WP(C)/0022845/2023	SUBASH CHANDRA SUBUDHI VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
351	WP(C)/0022846/2023	KISHORE CHANDRA SAHU VS ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, SAMBALPUR	AMIT PRASAD BOSE VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022847/2023	SHASHI REKHA MEHER VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
353	WP(C)/0022848/2023	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
354	WP(C)/0022849/2023	PUSPALATA MALLICK VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
355	WP(C)/0022850/2023	RAJESH NAYAK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
356	WP(C)/0022851/2023	ALOK MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0022852/2023	SABITRI MUDULI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
358	WP(C)/0022853/2023	SUMAN KUMAR PATEL VS R.T.O., DEOGARH	BRAJA MOHAN SARANGI VS	// 0 //
359	WP(C)/0022854/2023	HRUSHIKESH SATHUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0022855/2023	SUMAN KUMAR PATEL VS R.T.O., DEOGARH	BRAJA MOHAN SARANGI VS	// 0 //
361	WP(C)/0022856/2023	NIHARKANTA PATRA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
362	WP(C)/0022857/2023	SAMADARSHINI BISWAKALYANI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
363	WP(C)/0022858/2023	PABITRA NAYAK	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		R.T.O., CUTTACK		//
364	WP(C)/0022859/2023	ASHOK KUMAR DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022860/2023	NIRMAL SETHI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0022861/2023	HARIHARA MISHRA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0022862/2023	PRADEEP KUMAR PALLAYIE	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022863/2023	SUDAM CHARAN SETHI	BISWAJIT PARIDA	//
		VS	VS	0
		THE COLLECTOR CUM D.M., JAGATSINGHPUR		//
369	WP(C)/0022864/2023	SANTOSH KUMAR LENKA	SANJAY KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022865/2023	JAYANTI MUDULI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0022866/2023	ANIRUDDHA SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022867/2023	RAJ KUMAR MURMU	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0022868/2023	MANAS RANJAN BISWAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0022869/2023	AKHILA KUMAR ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022870/2023	STATE OF ODISHA M.K.BRICKS, SAMBALPUR VS	SITANSU MOHAN SINGH VS	// // ()
376	WP(C)/0022871/2023	STATE OF ODISHA M/S AG CONSTRUCTION, ANGUL VS	SITANSU MOHAN SINGH VS	// // ()
377	WP(C)/0022872/2023	STATE OF ODISHA THAKUR PRASAD PATEL VS	SITANSU MOHAN SINGH VS	// // ()
378	WP(C)/0022873/2023	STATE OF ODISHA RAJ KUMAR MURMU VS	SITANSU MOHAN SINGH VS	// // ()
379	WP(C)/0022874/2023	STATE OF ODISHA RASMITA SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
380	WP(C)/0022875/2023	STATE OF ODISHA PRABHATI MOHARANA @ SAHOO VS	RAJAT KUMAR PANDA VS	// // ()
381	WP(C)/0022876/2023	KRUSHNA MOHAN CHHOTRAY SANTOSH @ SANTANU DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
382	WP(C)/0022877/2023	STATE OF ODISHA KUMAR GOURAV SAMAL VS	AKSHAYA KUMAR PANDEY VS	// // ()
383	WP(C)/0022878/2023	ADDL. CHIEF SECY. TO GOVT., HEALTH AND F.W. DEPT., ODISHA, BBSR. MURALIDHAR BARIK VS	PRAJIT KUMAR PRADHAN VS	// // ()
384	WPCRL/0000101/2023	REGIONAL PROVIDENT FUND COMMNR. II, BBSR. PAVAN KUMAR PANDI VS	RAMESH AGARWAL VS	// // ()/
385	ABLAPL/0007765/2023	STATE OF ODISHA JASODA BISOI VS	ASHOK JENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0007766/2023	MD. WASIM VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /184 /2023 () //
387	ABLAPL/0007767/2023	BINODINI @ BINI PANDA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	SATYABADI /319 /2022 () //
388	ABLAPL/0007768/2023	SOUBHAGYA ROUT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOPALPRASAD /172 /2023 () //
389	ABLAPL/0007769/2023	PINTU BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /131 /2022 () //
390	ABLAPL/0007770/2023	PRINCE MOHAPATRA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /294 /2023 () //
391	ABLAPL/0007771/2023	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PARADEEP /278 /2023 () //
392	ABLAPL/0007772/2023	BHAGIRATHI JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	TIHIDI /247 /2023 () //
393	ABLAPL/0007773/2023	ANJANA NAYAK VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	KAMAKHYANAGAR /302 /2023 () //
394	ABLAPL/0007774/2023	SUJIT KUMAR BISWAL VS STATE OF ODISHA	ASWINI KUMAR KARMİ VS	THAKURGARH /171 /2023 () //
395	ABLAPL/0007775/2023	MEGHRAY HANSDAH VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR TOWN /209 /2023 () //
396	ABLAPL/0007776/2023	KAINTA SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KUAKHIA /225 /2023 () //
397	ABLAPL/0007777/2023	NIRANJAN MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	BONAI /47 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0007778/2023	RAJ KUMARI SETH	KIRTAN DANG	AGALPUR /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0007779/2023	PANKAJ SAHU	MANOJ KUMAR PANDA	TAISARA /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0007780/2023	DEBANARAYAN ACHARYA	MANAS KUMAR CHAND	MAHILA P.S.(BBSR) /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0007781/2023	AJIT BEHERA @ AJIT KUMAR BEHERA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /485 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0007782/2023	CHITTARANJAN MALLIK	RABINDRA NATH PANDA	BANKI /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0007783/2023	BHASKAR NAHAK	JYOTIRMAYA SAHOO	GOPALPUR /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0007784/2023	ANIL KATHAR	BIJAYA KUMAR RAGADA	RENGALI (SAMBALPUR) /112 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0007785/2023	SHANKAR NAYAK	BIKASH KUMAR DASH	KISINDA /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0007786/2023	KASHI@KASHINATH BARALA	SURYAKANTA JENA	BEGUNIA P.S. /213 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0007787/2023	BISWANATH DASH	PUSPAMITRA MOHAPATRA	PURIGHAT /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0007788/2023	KHITISH KUMAR BEHERA	MANAS RANJAN KHATUA	SATYABADI /302 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0007789/2023	STATE OF ODISHA RAM CHANDRA NAG VS	DR. JANMEJAYA RAY VS	// BHAWANIPATNA TOWN /331 /2021 ()
410	ABLAPL/0007790/2023	STATE OF ODISHA NABAKISHORE BARAL VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /226 /2023 ()
411	ABLAPL/0007791/2023	STATE OF ODISHA PADMA CHARAN PATRA VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /286 /2023 ()
412	ABLAPL/0007792/2023	STATE OF ODISHA GOURANGA SAHU VS	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /152 /2023 ()
413	ABLAPL/0007793/2023	STATE OF ODISHA PRAMOD PUTEL VS	TARA PRASAD MOHAPATRA VS	// KANTABANJI /76 /2023 ()
414	ABLAPL/0007794/2023	STATE OF ODISHA MANTU HARIJAN VS	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /146 /2023 ()
415	ABLAPL/0007795/2023	STATE OF ODISHA JITENDRIYA BISWAL VS	PARTHA SARATHI NAYAK VS	// KAMAKHYANAGAR /228 /2023 ()
416	ABLAPL/0007796/2023	STATE OF ODISHA INDRAMANI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
417	ABLAPL/0007797/2023	STATE OF ODISHA MAHESWAR SAHOO VS	AKSHAYA KUMAR SAHOO VS	// SARANAKUL /75 /2022 ()
418	ABLAPL/0007798/2023	STATE OF ODISHA DILIP NAIK VS	RAJALAXMI BISWAL VS	// KANIHA /211 /2022 ()
419	ABLAPL/0007799/2023	STATE OF ODISHA RAJESH NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /294 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0007800/2023	B. TOFAN PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /247 /2023 () //
421	ABLAPL/0007801/2023	BASANTA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 () //
422	ABLAPL/0007802/2023	JOGENDRA SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /142 /2023 () //
423	ABLAPL/0007803/2023	DHOBA PANDE VS STATE OF ODISHA	SATYABRATA PANDA VS	ULLUNDA /84 /2023 () //
424	ABLAPL/0007804/2023	GOPABANDHU LENKA @ GOPIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /145 /2023 () //
425	ABLAPL/0007805/2023	KAPIL DEV MAJHI VS STATE OF ODISHA	SANJAYA MAJHI VS	TAISARA /123 /2023 () //
426	ABLAPL/0007806/2023	SWAGATIKA PRADHANI @ LITA VS STATE OF ODISHA	KABIR KUMAR JENA VS	BASELI SAHI PS /150 /2023 () //
427	ABLAPL/0007807/2023	MALATI NATH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DHENKANAL TOWN /492 /2023 () //
428	ABLAPL/0007808/2023	MADHUSMITA BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DHENKANAL TOWN /492 /2023 () //
429	ABLAPL/0007809/2023	RAMAKANTA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /176 /2022 () //
430	ABLAPL/0007810/2023	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	NABA KISHORE GURU VS	MOTANGA /178 /2023 () //
431	ABLAPL/0007811/2023	KALPANA BISWAL	BIBHUTI RANJAN MOHANTTY	KUJANGA /345 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
432	ABLAPL/0007812/2023	VS STATE OF ODISHA DEEPAK PATRA VS STATE OF ODISHA	VS GOUTAM CHARAN ROUT VS	() // GOP /125 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :19/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	206/2023 CMAPL/506/2023	JOTSHNAMAYI PANI-MP	SARAT KUMAR ACHARYA
2	207/2023 CMAPL/506/2023	JOTSHNAMAYI PANI-MP	SARAT KUMAR ACHARYA
3	208/2023 CMAPL/507/2023	GOURAHARI PANDA-MP	SUBASH CHNDRA ACHARYA
4	238/2023 MATA/227/2023	JYOTIRANJAN PANDA-MP	SANTOSH KUMAR DWIVEDY
5	243/2023 CRLMP/910/2023	DR. MAZHAR AHMED KHAN-MP	
6	243/2023 TRP(C)/228/2023	SUBHASRI @ SUBHASREE PATTNAIK-MP	MAHES DAS
7	244/2023 CRLMP/1428/2023	SURYAKANTA SUNDARAY-MP	PRADYUMNA DAS
8	245/2023 CRLMP/1429/2023	JAGATJYOTI MOHANTY-MP	K.C.RAJGURU MOHAPATRA
9	246/2023 CRLMP/1434/2023	SUCHISMITA MOHAPATRA-MP	BIGYAN KUMAR SHARMA
10	247/2023 CRLMP/1818/2022	DUBARAJ NAIK-MP	
11	264/2023 RPFAM/216/2023	LITAN KUMAR JETHI-MP	HRUDANANDA MOHAPATRA
12	265/2023 RPFAM/217/2023	BIDYADHAR SAMANTARAY-MP	AMITAV TRIPATHY
13	266/2023 RPFAM/217/2023	BIDYADHAR SAMANTARAY-MP	AMITAV TRIPATHY
14	267/2023 RPFAM/218/2023	SUSHIL KUMAR KHATUA-MP	BIBHUTI SATAPATHY
15	268/2023 RPFAM/218/2023	SUSHIL KUMAR KHATUA-MP	BIBHUTI SATAPATHY
16	275/2023 RVWPET/306/2023	DOKI SRIRAMULU-MP	SUBHADUTTA ROUSTRAY
17	302/2023 CONTC/4357/2023	BANITA JENA-MP	JATINDRA KUMAR MOHAPATRA
18	303/2023 CONTC/2937/2012	PRATIVA MOHAPATRA-MP	M/S B.ROUSTRAY
19	304/2023 CONTC/990/2022	GIRIDHARI MAHAKUL-MP	
20	305/2023 CONTC/4309/2021	RABINDRA KUMAR PANDA-MP	
21	513/2023 CRLREV/512/2016	BIJAY KUMAR DALABEHERA-MP	M/S.PRAKASH K.MISHRA
22	514/2023 CRLREV/372/2023	SANJAYA KUMAR NAYAK-MP	BIBEKANANDA MAHAPATRA
23	515/2023 CRLREV/372/2023	SANJAYA KUMAR NAYAK-MP	BIBEKANANDA MAHAPATRA
24	516/2023 CRLREV/372/2023	SANJAYA KUMAR NAYAK-MP	BIBEKANANDA MAHAPATRA
25	517/2023 CRLREV/373/2023	ANADI SAMAL-MP	SOUBHAGYA KUMAR DASH
26	518/2023	ANADI SAMAL-MP	SOUBHAGYA KUMAR DASH

27	CRLREV/373/2023 571/2023 FAO/110/2020	STATE OF ODISHA-MP	
28	572/2023 FAO/323/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
29	573/2023 FAO/323/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
30	574/2023 FAO/244/2023	MANAGER(T.P CELL), M/S.NEW INDIA ASSURANCE CO. LTD.	SUDAMRTH ROY
31	739/2023 RSA/240/2002	DEBARAJ PADHAN-MP	M/S. N.C.PATI
32	740/2023 RSA/240/2002	DEBARAJ PADHAN-MP	M/S. N.C.PATI
33	741/2023 RSA/240/2002	DEBARAJ PADHAN-MP	M/S. N.C.PATI
34	742/2023 RSA/304/2023	SANJAY KUMAR MAHANTA-MP	SOUMYA MISHRA
35	743/2023 RSA/307/2023	SUBARNA KHARSEL-MP	PRASANTA KUMAR SATPATHY
36	744/2023 RSA/309/2023	ANANTA GADISHYAM-MP	T.PANIGRAHI
37	745/2023 RSA/310/2023	SUVANKAR ROY @ NEIL-MP	CHITRA PADHI
38	750/2023 CMP/166/2020	JUDHISTIRA PRADHAN-MP	TUSHAR KUMAR MISHRA
39	751/2023 CMP/224/2023	PRAFULLA KUMAR SAHOO-MP	DEBASIS PANIGRAHI
40	752/2023 CMP/786/2023	DAYANIDHI DAS-MP	J.K.MISHRA (2)
41	753/2023 CMP/586/2023	KAILASH BEHERA-MP	KAILASH CHANDRA KAR
42	754/2023 CMP/1172/2022	SUSAMA DAS MOHAPATRA-MP	DIPAK KUMAR DEY
43	755/2023 CMP/787/2023	PRAVEEN CHANDRA BHANJDEO-MP	BIBEKANANDA BHUYAN
44	756/2023 CMP/788/2023	PRABHABATI PRADHAN-MP	AMIT PRASAD BOSE
45	757/2023 CMP/1257/2019	DAITARI SAHOO-MP	DAMODAR DEO
46	758/2023 CMP/789/2023	KAPILESWAR NAHAKA-MP	AMIT KUMAR NATH
47	983/2023 BLAPL/5980/2023	DEEPAK MANDAL-MP	PRANAB KUMAR DAS
48	984/2023 BLAPL/216/2022	JAGANNATH MADKAMI-MP	PRANAB KUMAR DAS
49	985/2023 BLAPL/3994/2023	NEERAJ @ NIRAJ THAKUR-MP	JAGABANDHU SAHU
50	986/2023 BLAPL/12216/2022	JAYANTA MOHANTY-MP	
51	987/2023 BLAPL/7014/2023	SATYANARAYAN MOHARANA-MP	SUBHRANSU BHUSAN MOHANTY
52	988/2023 BLAPL/3132/2023	ANIL KUMAR SAHU-MP	PRAVAT KUMAR NAYAK
53	989/2023 BLAPL/3019/2023	HARIHARA TAREI-MP	RAMESH CHANDRA PRADHAN
54	990/2023 BLAPL/3061/2023	TRAILOKYA KESHARI SWAIN-MP	BISWAJIT RANJAN TRIPATHY
55	1213/2023 MACA/700/2023	ASWINI KUMAR DAS-MP	KAPILA CHARAN NAYAK
56	1214/2023 MACA/176/2020	JAGABANDHU SWAIN-MP	M/S.K.C.NAYAK
57	1215/2023 MACA/707/2023	SIBA PRASAD SARANGI-MP	KARUNAKAR DAS

58	1216/2023 MACA/707/2023	SIBA PRASAD SARANGI-MP	KARUNAKAR DAS
59	1217/2023 MACA/34/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
60	1218/2023 MACA/653/2023	ORIENTAL INSURANCE CO. L.T.D-MP	R.PATI
61	1219/2023 MACA/375/2023	RAMA KRUSHNA MOHANTY-MP	AMIT KUMAR NATH
62	1328/2023 ABLAPL/5306/2023	KABITA SAHOO-MP	
63	1329/2023 ABLAPL/15253/2021	SHATRUGHNA JENA-MP	
64	1330/2023 ABLAPL/124/2022	PINKUNA @ SURYAKANTA ROUT-MP	
65	1331/2023 ABLAPL/16494/2019	KORIKANI SUNDAR RAO-MP	
66	1332/2023 ABLAPL/5560/2023	BIRABHADRA DEBATA-MP	
67	1333/2023 ABLAPL/17707/2019	TUNU MAJHI@MEDHA TULIA-MP	
68	1334/2023 ABLAPL/4275/2023	HIMANSU SWAIN-MP	
69	1672/2023 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,M
70	1673/2023 CRLA/786/2023	ANAM @ DEBASHIS JENA-MP	BISWARANJAN DALAI
71	1674/2023 CRLA/786/2023	ANAM @ DEBASHIS JENA-MP	BISWARANJAN DALAI
72	1675/2023 CRLA/787/2023	PRAKASH CHANDRA MOHANTY-MP	AMULYA RATNA PANDA
73	1676/2023 CRLA/787/2023	PRAKASH CHANDRA MOHANTY-MP	AMULYA RATNA PANDA
74	1677/2023 CRLA/376/2023	CHANDRABHANU PRUSTY@MITU-MP	JAGABANDHU SAHU
75	1678/2023 CRLA/18/2019	BIJAYA GADABA-MP	J.R.DASH
76	1679/2023 CRLA/300/2018	BRUHASPATI TAKRIA-MP	M/S.SUBODH KUMAR MOHANTY
77	1680/2023 CRLA/300/2021	TRINATH@PRAKASH NAIK-MP	BISIKESAN PRADHAN
78	1681/2023 CRLA/108/2019	BAILOCHAN BEHERA-MP	SATYABRATA MOHANTY
79	1682/2023 CRLA/707/2023	SANTANU GIRI-MP	PRITAM KUMAR MOHANTY
80	1683/2023 CRLA/619/2023	JITENDRA SAMANTA-MP	JENAMANI JEEBAN JYOTI
81	1684/2023 CRLA/463/2018	BISHNU CHARAN THATI-MP	(M/S.KURESH PRASAD DASH P.C.BEHERA) M/S.SIVA S
82	1685/2023 CRLA/224/2020	SIBA SANKAR MAHANKUDA-MP	RAMESH AGARWAL
83	1686/2023 CRLA/460/2016	CHANDAN RAM@CHANNA RAM-MP	M/S.SMRUTI RANJAN MOHAPATRA
84	1687/2023 CRLA/460/2016	CHANDAN RAM@CHANNA RAM-MP	M/S.SMRUTI RANJAN MOHAPATRA
85	2212/2023 CRLMC/3126/2023	JAJATI KUMAR BEHERA-MP	BISWAJIT MOHAPATRA
86	2213/2023 CRLMC/2981/2023	ASHOK SHARMA@ASHOK KUMAR SHARMA-MP	ARIJEET MISHRA
87	2214/2023 CRLMC/3127/2023	LOHIT KUMAR MANGARAJ-MP	DEEPALI MAHAPATRA
88	2215/2023 CRLMC/3129/2023	KESABA BEHERA-MP	BIPLAB KUMAR DASH
89	2216/2023	SURENDRA MUNDA-MP	

90	CRLMC/2380/2023 2217/2023	SURENDRA KUMAR ACHARY-MP	SHELLY DASH
91	CRLMC/3103/2023 2218/2023	DINESH ALLA-MP	PRIYA RANJAN MISHRA
92	CRLMC/3131/2023 2219/2023	RAJESH KUMAR MAHAPATRA-MP	SACHIDANANDA PADHEE
93	CRLMC/3132/2023 2220/2023	SRIDHAR KIRAN KUMBHAR-MP	AKSHAYA KUMAR SAHOO
94	CRLMC/3134/2023 2221/2023	PRADEEP NAYAK-MP	
95	CRLMC/264/2022 2222/2023	BHABANI SANKAR PARIRAY-MP	BHAGABAT PRASAD RATH
96	CRLMC/3135/2023 2223/2023	HEMANTA KUMAR TRIPATHY-MP	GOKULANANDA MOHAPATRA
97	CRLMC/3136/2023 2224/2023	HEMANTA KUMAR TRIPATHY-MP	GOKULANANDA MOHAPATRA
98	CRLMC/3137/2023 2225/2023	SANJAY KUMAR SAMAL @ SANJAY SAMAL-MP	SOUMENDRA PATTANAIAK
99	CRLMC/3139/2023 4368/2023	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
100	WA/324/2022 4369/2023	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
101	WA/378/2022 4370/2023	NARAYAN BEHERA (II)-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
102	WA/1530/2023 4371/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
103	WA/1642/2023 4372/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
104	WA/1642/2023 4373/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
105	WA/1642/2023 4374/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
106	WA/1643/2023 4375/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
107	WA/1643/2023 4376/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
108	WA/1643/2023 4377/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
109	WA/1644/2023 4378/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
110	WA/1644/2023 4379/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
111	WA/1644/2023 4380/2023	GOLBADAN PADHAN-MP	GOURI MOHAN RATH
112	WA/1332/2022 4381/2023	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
113	WA/1493/2022 4382/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
114	WA/1646/2023 4383/2023	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
115	WA/1493/2022 4384/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
116	WA/1646/2023 4385/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
117	WA/1646/2023 4385/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
118	WA/1556/2022 4386/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
119	WA/1645/2023 4387/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
120	WA/1645/2023 4388/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.

121	4389/2023 WA/1647/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
122	4390/2023 WA/1560/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO, SD.E.HAQUE
123	4391/2023 WA/1647/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
124	4392/2023 WA/1647/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
125	4393/2023 WA/1552/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
126	4394/2023 WA/137/2023	RAMESH CHANDRA SAHOO-MP	M/S.SAMIR KUMAR DAS
127	4395/2023 WA/1555/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
128	4396/2023 WA/1479/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
129	4397/2023 WA/1536/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
130	4398/2023 WA/1536/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
131	4399/2023 WA/1648/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
132	4400/2023 WA/1535/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
133	4401/2023 WA/1648/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
134	4402/2023 WA/1648/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
135	4403/2023 WA/1535/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
136	4404/2023 WA/1551/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
137	4405/2023 WA/1498/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
138	4406/2023 WA/1495/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
139	4407/2023 WA/1551/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
140	4408/2023 WA/1495/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
141	4409/2023 WA/1483/2022	B.S.E., ORISSA-MP	S.S.RAO
142	4410/2023 WA/1649/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
143	4411/2023 WA/1649/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
144	4412/2023 WA/1486/2022	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
145	4413/2023 WA/1649/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
146	4414/2023 WA/1486/2022	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
147	4415/2023 WA/1492/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
148	4416/2023 WA/1650/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
149	4417/2023 WA/1650/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
150	4418/2023 WA/1492/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
151	4419/2023 WA/1650/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
152	4420/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO

153	WA/1549/2022 4421/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
154	WA/1548/2022 4422/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
155	WA/1549/2022 4423/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
156	WA/1548/2022 4424/2023	B.S.E.,ODISHA,BAJRAKABATI ROAD, CUTTACK-MP	S.S.RAO
157	WA/1344/2023 4425/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
158	WA/1651/2023 4426/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
159	WA/1651/2023 4427/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
160	WA/1553/2022 4428/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
161	WA/1651/2023 4429/2023	ABHAYA KUMAR NAYAK-MP	BIJAYA KUMAR ROUT
162	WA/1652/2023 4430/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
163	WA/219/2023 4431/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
164	WA/219/2023 4432/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
165	WA/1538/2022 4433/2023	MINAKHI SINGH @ SATRUSHAL-MP	DIPTI RANJAN SWAIN
166	WA/1250/2023 4434/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
167	WA/1540/2022 4435/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
168	WA/1539/2022 4436/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
169	WA/1541/2022 4437/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
170	WA/1568/2022 4438/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
171	WA/1653/2023 4439/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
172	WA/1568/2022 4440/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
173	WA/1653/2023 4441/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
174	WA/1653/2023 4442/2023	B.S.E., ORISSA-MP	S.S.RAO
175	WA/1487/2022 4443/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
176	WA/1570/2022 4444/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
177	WA/1570/2022 4445/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
178	WA/1537/2022 4446/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
179	WA/1537/2022 4447/2023	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
180	WA/1553/2022 4448/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
181	WA/1654/2023 4449/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
182	WA/1654/2023 4450/2023	B.S.E., ORISSA-MP	S.S.RAO
183	WA/1487/2022 4451/2023	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
	WA/1531/2022		

184	4452/2023 WA/1498/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
185	4453/2023 WA/1569/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
186	4454/2023 WA/1564/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
187	4455/2023 WA/1569/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
188	4456/2023 WA/1565/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
189	4457/2023 WA/1496/2022	B.S.E, ODISHA-MP	S.S.RAO
190	4458/2023 WA/1566/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
191	4459/2023 WA/1496/2022	B.S.E, ODISHA-MP	S.S.RAO
192	4460/2023 WA/1497/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
193	4461/2023 WA/1497/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
194	4462/2023 WA/1561/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO, SD.E.HAQUE
195	4463/2023 WA/1484/2022	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
196	4464/2023 WA/1562/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO, SD.E.HAQUE
197	4465/2023 WA/1563/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
198	4466/2023 WA/1482/2022	B.S.E., ORISSA-MP	S.S.RAO
199	4467/2023 WA/1484/2022	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
200	4468/2023 WA/1655/2023	RAJ KISHOR PRUSTY-MP	SAMEER KUMAR DAS
201	4469/2023 WA/1655/2023	RAJ KISHOR PRUSTY-MP	SAMEER KUMAR DAS
202	4470/2023 WA/1655/2023	RAJ KISHOR PRUSTY-MP	SAMEER KUMAR DAS
203	4471/2023 WA/1485/2022	BOARD OF SECONDARY EDUACTION, ORISSA-MP	S.S.RAO
204	4472/2023 WA/1482/2022	B.S.E., ORISSA-MP	S.S.RAO
205	4473/2023 WA/1480/2022	B.S.E., ORISSA-MP	S.S.RAO
206	4474/2023 WA/1481/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
207	4475/2023 WA/1480/2022	B.S.E., ORISSA-MP	S.S.RAO
208	4476/2023 WA/1481/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
209	4477/2023 WA/1485/2022	BOARD OF SECONDARY EDUACTION, ORISSA-MP	S.S.RAO
210	4478/2023 WA/1543/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
211	4479/2023 WA/1545/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
212	4480/2023 WA/1544/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
213	4481/2023 WA/1550/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
214	4482/2023 WA/1656/2023	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR-MP	BIBUDHENDRA DASH
215	4483/2023	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR-MP	BIBUDHENDRA DASH

216	WA/1656/2023 4484/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
217	WA/1657/2023 4485/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
218	WA/1657/2023 4486/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
219	WA/1658/2023 4487/2023	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR-MP	BIBUDHENDRA DASH
220	WA/1658/2023 4488/2023	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR-MP	BIBUDHENDRA DASH
221	WA/1654/2023 4489/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
222	WA/1659/2023 4490/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
223	WA/1659/2023 4491/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
224	WA/1661/2023 4492/2023	RAJANI KANTA SETHI-MP	SANJAY KUMAR DAS 2
225	WA/1661/2023 4493/2023	RAJANI KANTA SETHI-MP	SANJAY KUMAR DAS 2
226	WA/1662/2023 4494/2023	DR.SAUMYAKANTA MOHANTY-MP	PRANAB KUMAR GHOSE
227	WA/1660/2023 4495/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.G.A.
228	WA/1662/2023 4496/2023	DR.SAUMYAKANTA MOHANTY-MP	PRANAB KUMAR GHOSE
229	WA/1660/2023 4497/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.G.A.
230	WA/1660/2023 4498/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.G.A.
231	WA/1663/2023 4499/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
232	WA/1663/2023 4500/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
233	WA/1663/2023 4501/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
234	WA/1663/2023 10834/2023	TANKADHAR MAHANTA-MP	SAILABALA JENA
235	WP(C)/21804/2021 10835/2023	SUPRIYA SAHU-MP	JAYANT KUMAR BAL
236	WP(C)/22718/2023 10836/2023	KARIM BUX-MP	RAMESH CHANDRA OJHA
237	WP(C)/22719/2023 10837/2023	SARATBALA PATTANAIAKI ALIAS P.MOHANTY ALIAS P.PATIL	M/S RANJAN PATI, KU.PANDAM/S SATYA RANJAN PATI,
238	WP(C)/9696/2017 10838/2023	RAJENDRA KUMAR MAHAPATRA-MP	DEEPAK KUMAR PANI
239	WP(C)/22727/2023 10839/2023	NILGIRI MAHILA SHG MAHASANGHA, BALASORE-MP	AMITAV DAS
240	WP(C)/22736/2023 10840/2023	SNEHALATA MISHRA-MP	BIJAYA KUMAR BEHERA 1
241	WP(C)/22737/2023 10841/2023	RAPS INFRA TECH PVT. LTD.,KALAHANDI-MP	KIRTITA BANERJEE
242	WP(C)/19439/2023 10842/2023	KUMAR KRISHNA BEHURA-MP	BIBEKANANDA BHUYAN
243	WP(C)/19599/2023 10843/2023	M/S SANJULATA KOTHIA, MALKANGIRI-MP	PRANAYA KISHORE HARICHANDAN
244	WP(C)/22742/2023 10844/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
245	WP(C)/22743/2023 10845/2023	SATYABHAMA BARIK-MP	
246	WP(C)/21108/2023 10846/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
	WP(C)/22748/2023		

247	10847/2023 WP(C)/22749/2023	NARENDRA KAR-MP	BINI MISHRA
248	10848/2023 WP(C)/22751/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
249	10849/2023 WP(C)/22740/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
250	10850/2023 WP(C)/9882/2021	MANORAMA MISHRA-MP	SASWAT DAS
251	10851/2023 WP(C)/22764/2023	SUNIL KUMAR PRADHAN-MP	DILIP KUMAR SAHU
252	10852/2023 WP(C)/22765/2023	ANNAPURNA NURSING HOME, CUTTACK-MP	AMIT PRASAD BOSE
253	10853/2023 WP(C)/21248/2023	DR. SATYABRATA DASH-MP	SAUBHAGYA KUMAR SAMAL
254	10854/2023 WP(C)/22767/2023	SUDHANSU SEKHAR NAYAK-MP	ASIT KUMAR DASH
255	10855/2023 WP(C)/22769/2023	M/S SAHU CONSTRUCTIONS, RAYAGADA-MP	KANANBALA ROY CHOUDHURY
256	10856/2023 WP(C)/22771/2023	M/S. DHANSHREE SMELTERS, CUTTACK-MP	ASIT KUMAR DASH
257	10857/2023 WP(C)/22772/2023	GANESH PRASAD SWAIN-MP	PRABIN DAS
258	10858/2023 WP(C)/22773/2023	RASHMI RANJAN SINGH-MP	RAMDAS ACHARY
259	10859/2023 WP(C)/22779/2023	SANTOSH KUMAR SAHOO-MP	TRILOCHAN NANDA
260	10860/2023 WP(C)/25479/2017	BIRESH CHANDRA BINDHANI-MP	M/S.R.N.SINGH
261	10861/2023 WP(C)/11805/2023	ANJALI KUMARI MAHAPATRA-MP	SOUBHAGYA KUMAR SAMAL
262	10862/2023 WP(C)/11805/2023	ANJALI KUMARI MAHAPATRA-MP	SOUBHAGYA KUMAR SAMAL
263	10863/2023 WP(C)/11805/2023	ANJALI KUMARI MAHAPATRA-MP	SOUBHAGYA KUMAR SAMAL
264	10864/2023 WP(C)/11867/2023	SIBALAXMI PANDA-MP	S.P.NATH
265	10865/2023 WP(C)/11867/2023	SIBALAXMI PANDA-MP	S.P.NATH
266	10866/2023 WP(C)/11867/2023	SIBALAXMI PANDA-MP	S.P.NATH
267	10867/2023 WP(C)/11861/2023	NIROD KUMAR PANDA-MP	S.P.NATH
268	10868/2023 WP(C)/11861/2023	NIROD KUMAR PANDA-MP	S.P.NATH
269	10869/2023 WP(C)/11861/2023	NIROD KUMAR PANDA-MP	S.P.NATH
270	10870/2023 WP(C)/22786/2023	THE DIVISIONAL MANAGER,M/S. ODISHA FOREST DEVELOPMENT CORPORATION, BBSR-MP	
271	10871/2023 WP(C)/22790/2023	M/S R.S.OIL INDUSTRIES, WEST BENGAL-MP	SANTOSH KUMAR DWIVEDY
272	10872/2023 WP(C)/22243/2018	BADRINARAYAN ROUT-MP	M/S JYOTIRMAY GUPTA
273	10873/2023 WP(C)/24836/2012	SATYABHAMA MALIK-MP	M/S.DEBASHISH MOHANTY
274	10874/2023 WP(C)/20760/2023	SUBRAT BEHERA-MP	SAMAYA KUMAR RAY
275	10875/2023 WP(C)/20757/2023	SURATHA BEHERA-MP	SAMAYA KUMAR RAY
276	10876/2023 WP(C)/9527/2021	NIST, AUTONOMOUS COLLEGE-MP	RAJJEET ROY, YASOBANT DAS, BUDHADEV ROUTRA
277	10877/2023 WP(C)/5649/2020	NIRMALYA MAJUMDAR-MP	M/S. PRAFULLA CH.BISWAL
278	10878/2023	NIRMALYA MAJUMDAR-MP	M/S. PRAFULLA CH.BISWAL

279	WP(C)/5649/2020 10879/2023	DR. JENEETA BAA-MP	BHABANI SHANKAR RAYAGURU
280	WP(C)/22797/2023 10880/2023	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR SAHOO
281	WP(C)/22798/2023 10881/2023	BENUDHAR BISWAL-MP	SUBHRANSU BHUSAN MOHANTY
282	WP(C)/2231/2023 10882/2023	MANI BISWAL-MP	SIBASANKAR MOHANTY
283	WP(C)/9874/2023 10883/2023	UMESH CHANDRA BINDHANI-MP	HIMANSHU SEKHAR PANDA
284	WP(C)/22809/2023 10884/2023	GAGONO KUMAR BEHRA-MP	BIDYADHAR PRADHAN
285	WP(C)/22813/2023 10885/2023	ASIT KUMAR SAHOO-MP	JAYDEEP PAL
286	WP(C)/20472/2023 10886/2023	M/S MAHAVIR FERRO ALLOYS PVT. LTD., ROURKELA-MP	TANMAY MISHRA
287	WP(C)/22818/2023 10887/2023	M/S. KIRAN MOTORS, NABARANGPUR-MP	ADHIRAJ MOHANTY
288	WP(C)/22817/2023 10888/2023	SHYAM SUNDAR NAYAK-MP	SIDHARTH PRASAD DAS
289	WP(C)/22819/2023 10889/2023	M/S SWASTIK ISPAT PVT. LTD., SUNDARGARH-MP	TANMAY MISHRA
290	WP(C)/22820/2023 10890/2023	SWETA DHRUBA PANIGRAHY-MP	TANMAY MISHRA
291	WP(C)/22821/2023 10891/2023	PRASANTA KUMAR PRADHAN-MP	BINODINI SINGH
292	WP(C)/13564/2019 10892/2023	ASHIS KUMAR MAHANTY-MP	SAUBHAGYA KUMAR SAMAL
293	WP(C)/15964/2023 10893/2023	SIBA SANKAR PARAMANIK-MP	SAUBHAGYA KUMAR SAMAL
294	WP(C)/15957/2023 10894/2023	HEMANTA KUMBHAR-MP	SAUBHAGYA KUMAR SAMAL
295	WP(C)/10109/2023 10895/2023	SITAKANTA MISHRA-MP	BUDHADEV ROUSTRAY
296	WP(C)/9791/2023 10896/2023	SANTOSH KUMAR PALLAI-MP	SAUBHAGYA KUMAR SAMAL
297	WP(C)/15951/2023 10897/2023	JAYANTA KUMAR CHHATIA-MP	SAUBHAGYA KUMAR SAMAL
298	WP(C)/10113/2023 10898/2023	PRAMOD KUMAR SAHOO-MP	SAUBHAGYA KUMAR SAMAL
299	WP(C)/16178/2023 10899/2023	SASWAT MOHAPATRA-MP	SAUBHAGYA KUMAR SAMAL
300	WP(C)/9954/2023 10900/2023	NALINI KANTA PATRA-MP	SAUBHAGYA KUMAR SAMAL
301	WP(C)/10116/2023 10901/2023	BIDYUTLATA PATRA-MP	SAUBHAGYA KUMAR SAMAL
302	WP(C)/15953/2023 10902/2023	M/S PADMA SILK PALACE, GANJAM-MP	TUNA SAHU
303	WP(C)/22824/2023 10903/2023	PDIMT GLOBAL HSE ACADEMY, BBSR-MP	SATYA PRAKASH NATH
304	WP(C)/22828/2023 10904/2023	ALEKH CHANDRA JENA-MP	PABITRA KUMAR BEHERA
305	WP(C)/22832/2023 10905/2023	DIPTIREKHA BEHERA-MP	SISIR DAS
306	WP(C)/22834/2023 10906/2023	NIRANJAN BEHERA-MP	SAUBHAGYA KUMAR SAMAL
307	WP(C)/17890/2023 10907/2023	SHUBHAM SAO-MP	GHANASHYAM MUDULI
308	WP(C)/22838/2023 10908/2023	MANJAY KUMAR-MP	GHANASHYAM MUDULI
309	WP(C)/22839/2023 10909/2023	OM PRAKASH SAHA-MP	GHANASHYAM MUDULI
	WP(C)/22840/2023		

310	10910/2023 WP(C)/22842/2023	RAVINDRA KUMAR-MP	GHANASHYAM MUDULI
311	10911/2023 WP(C)/22843/2023	PABITRA SWAIN-MP	SASWAT KUMAR ACHARYA
312	10912/2023 WP(C)/18478/2023	HADIBANDHU BEHERA-MP	
313	10913/2023 WP(C)/22846/2023	KISHORE CHANDRA SAHU-MP	AMIT PRASAD BOSE
314	10914/2023 WP(C)/19863/2023	KHAGESWAR MAJHI-MP	AMIYA KUMAR CHHATOI
315	10915/2023 WP(C)/37125/2021	SAKUNTALA SAHU-MP	LAXMIKANTA MOHANTY
316	10916/2023 WP(C)/22857/2023	SAMADARSHINI BISWAKALYANI-MP	SAUBHAGYA KUMAR SAMAL
317	10917/2023 WP(C)/22860/2023	NIRMAL SETHI-MP	SAUBHAGYA KUMAR SAMAL
318	10918/2023 WP(C)/22863/2023	SUDAM CHARAN SETHI-MP	BISWAJIT PARIDA
319	10919/2023 WP(C)/4284/2011	JULAKHA KHATUN-MP	M/S.P.K.RATH (I)
320	10920/2023 WP(C)/22876/2023	SANTOSH @ SANTANU DAS-MP	BANSHIDHAR SATAPATHY